

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION VII - MONEY

7. Infidelity of Cash Carrying Employees:

On payment of additional premium, it is hereby declared and agreed that, the Policy stands extended to include loss of Money In Transit caused by infidelity acts of cash carrying Employees specifically entrusted with the responsibility of cash carrying and discovered within 30 days from the date of the transit or as mentioned in the Policy Schedule.

Subject, otherwise to the limits mentioned in the Schedule.

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